

doors and sit inside. I entirely endorse what my friend, the Minister, has said. I think this is the right policy to follow that all languages are available and all languages should be available. But, let us not become prisoners of the past in one sense that even if people talk of the moon, we shall talk in a language which does not spell that out. Let us try to build the language, languages cannot be built overnight. People take centuries and centuries particularly to make a language modern and particularly to make a method of communication of the modern urges of the humanity. I, therefore, feel and appeal, if I may, with your permission, Sir,—and I do so, if you kindly give me some credit for being in that age group, which is slightly senior to others— I urge this debate must end on one note. And that note is we are Indians first, we are Indians last. All languages are ours and all shall prosper.

THE VICE-CHAIRMAN (SYED SIBTEY RAZI): The matter ends here. We adjourn for lunch till 2.30 p.m.

The House then adjourned for lunch at thirty-three minutes past one of the clock.

The House reassembled after lunch at thirty-three minutes past two of the clock, The Vice-Chairman (Mist Saroj Khaparde) in the Chair.

The payment of gratuity (Amendment) Bill, 1993.

THE VICE-CHAIRMAN (MISS SAROJ KHAPARDE): Honourable Members before we take up Special Mentions, first we will take up the legislative business. Shri P. A. Sangma.

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA): Madam Vice-Chairperson, I move;

"That the following amendments made by the Lok Sabha in the Payment of Gratuity (Amendment) Bill,

1994, be taken into consideration, namely:—

Enacting Formula

1. Page 1, line 1 —
for 'Forty-fourth' substitute 'Forty-fifth'

Clause-1

2. Page, 1, line 4.-
for '1993' substitute '1994'

The question was put and the motion was adopted.

SHRI P. A. SANGMA; I move:

"That the amendments made by the Lok Sabha in the Bill be agreed to*

The question was put and the motion was adopted.

Formation of Committee for Centenary Celebration of Acharya Vinoba Bhave

SPECIAL MENTIONS

श्री शंकर दयाल सिंह (बिहार) : उपसभाध्यक्ष जी, मैं इस विशेष उल्लेख के अन्तर्गत आज जिस बात की ओर सरकार और राष्ट्र का ध्यान दिलाना चाहता हूँ, उसमें मैं समझता हूँ कि पूरा सदन मेरे साथ रहेगा। महोदया, आचार्य विनोबा भावे की शताब्दी आ रही है और इसलिये मैं चाहता हूँ कि सरकार इस बात पर गंभीरता से सोचे कि आचार्य विनोबा भावे शताब्दी समारोह के लिये एक राष्ट्रीय समिति का गठन हो। राष्ट्रीय समिति का का ही गठन न हो बल्कि आचार्य विनोबा भावे ने जिन नैतिक मूल्यों, जिन कार्यों और जिन सर्वोदय सिद्धांतों के लिये कार्य किया है, उसके अनुसार सरकार प्रतिबद्ध रूप से कार्य करे। उपसभाध्यक्ष जी, राजनीति इस समय मूल्यहीन होती जा रही है। नैतिक मूल्यों का जिस तरह से हास हो रहा है, ऐसे समय में आचार्य विनोबा भावे की शताब्दी धर हम उन उद्देश्यों